

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

222. C.A.(CAA)/89(MB)2024

**IN THE MATTER OF**

Sahyog Homes Limited

U/s 230 of the Companies Act, 2013

**Order Delivered on 03.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Devanshi Sethi (PH)

For the Respondent:

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**ORDER**

Heard, Reserved for Order.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Avdhesh K Patel//

Sd/-  
REETA KOHLI  
Member (Judicial)